

## Election Petitions

3016. **Shri Arjun Singh Bhadauria:** Will the Minister of Law be pleased to refer to the reply given to Unstarred Question No. 1473 on the 10th March, 1961 and state:

(a) whether some of the disqualified Members of U. P. Legislative Assembly mentioned in the reply have again applied for removal of disqualification;

(b) the number of those in whose cases the disqualification was removed for 4 years;

(c) whether one of the persons has again asked for removal of disqualification for a month or more;

(d) whether Election Commission has acceded to this request; and

(e) if so, on what grounds?

**The Deputy Minister of Law (Shri Hajarnavis):** (a) to (c). Two out of the five disqualified persons had originally applied for removal of disqualification. In one case the Election Commission had removed the disqualification and in the other it had reduced the period from six years to two years. The person whose period of disqualification was reduced to two years again applied for further reducing the period of disqualification by a period of two months.

(d) No, Sir.

(e) Does not arise.

## Iron and Steel Requirements of Andhra

3017. **Shri Anjanappa:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) what were the Steel and Iron requirements placed by the Andhra Pradesh Government with the Central Government during the Second Five Year Plan period;

(b) how much was sanctioned; and

(c) how much has been actually supplied?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) to (c).

	Demand require- ment	Allotment/ sanctioned	Despatches/ Supplies (In tons)
(i) STEEL.			
1956-57	66,164	27,233	25,352
1957-58	66,156	22,010	27,624
1958-59	50,425	33,214	25,986
1959-60	110,278	78,015	49,340
1960-61	185,287	133,827	62,097*
		(*) Upto Feb. '61.	
(ii) PIG IRON			
		Planned	
1959-60	2,821	2,708	2,284
1960-61	3,600**	3,139	2,817†
		**Upto December 1960.	
		†Upto January 1961.	

Statistics relating to despatches of pig iron to States prior to 1959-60 were not maintained. Distribution control over pig iron was lifted from 1-7-1959.

**Remarks—**The system of quota certificates for steel except for sheets and wire was abolished during 1960-61. All indents were planned in full except for these two categories. The figures shown under allotment for 1960-61, therefore, represent the quantity allotted under quota certificates and the total demand placed on the Iron and Steel Controller for other categories.

Despatches include despatches against Central quotas and despatches to Controlled Stockists in the State and represents despatches against current and outstanding orders.